

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).8164/2010

(From the judgement and order dated 22/08/1989 in WPC No.3209/1980 of The
HIGH COURT OF JUDICATURE AT ALLAHABAD, BENCH AT LUCKNOW)

STATE OF U.P.& ORS.

Petitioner(s)

VERSUS

YADVENDRAM BIKARAM SINGH

Respondent(s)

(With appln(s) for c/delay in filing SLP,c/delay in refiling SLP,permission
to file additional documents and prayer for interim relief and office
report)

WITH SLP(C) NO. 30211 of 2010
(With office report)

SLP(C) NO. 30212 of 2010
(With office report)

SLP(C) NO. 30213 of 2010
(With office report)

SLP(C) NO. 19240 of 2011
(With prayer for interim relief and office report)

Date: 12/04/2013 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SURINDER SINGH NIJJAR
HON'BLE MR JUSTICE PINAKI CHANDRA GHOSE

For Petitioner(s)

Mr. Gaurav Bhatia, AAG
Mr. Garvesh Kabra, Adv.
Mr. Abhishek Chaudhary, Adv.

For Respondent(s)

Mr. P.S. Patwalia, Sr.Adv.
Mr. Manoj Prasad,Adv.

Mr. A.N. Arora, Adv.

SLP 30213/2010 Mr. Mukesh Verma, Adv.
 Mr. Pawan Kumar Shukla, Adv.
 Mr. Yash Pal Dhingra, Adv.

Mr. Vishwajit Singh, Adv.

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SLP19240/2011 Ms. Shalini Kumar, Adv.
 Ms. Neeru Vaid, Adv.

UPON hearing counsel the Court made the following
O R D E R

SLP(C)8164 OF 2010
List this matter for final disposal on 17th July, 2013.
Interim order to continue.

SLP(C)30211/10, SLP(C)30212/10 & SLP(C)30213/10
It is submitted by learned counsel appearing for the State of
U.P. that the proceedings against the respondents have been dropped.
In view of the above, the special leave petitions have been rendered
infructuous. The same are disposed of as such.

SLP(C)19240 OF 2011
De-tag this matter.
List this matter for final disposal separately.

(Sukhbir Paul Kaur)

Court Master

(Indu Bala Kapur)

Court Master